

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 144 OF 2015 &
IA NO. 223 OF 2015**

Dated: 20th March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**M/s Bhilangana Hydro Power Ltd. ...Appellant(s)
Vs.
Uttarakhand Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Ms. Shikha Ohri
Mr. Saanil Kaul

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R.1
Mr. Sitesh Mukherjee
Mr. Sarul Jain for R.2

ORDER

List the matter for further hearing on **01.05.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/sh